

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1454/2024

DR. SHIKHA BHARGAVA & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 10-05-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH  
[IN CHAMBER]

For Appellant(s) Ms. Neha Rathi, AOR  
Mr. Shiv Singh Yadav, Adv.

Appellant-in-person (N/P)

For Respondent(s) Mr. Keshav Kumar Choudhary, Adv.  
Dr. N. Visakamurthy, AOR

Mr. R.R. Rajesh, Adv.  
Mr. Mukesh Kumar Maroria, AOR

Mrs. B.Sunita Rao, AOR  
Mr. Gunmaya S Mann, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The appellant has not put in appearance.

The appellant wants permission to argue in-person has failed to participate in the interaction with the Registrar despite being intimated.

Let another opportunity be granted by the Registrar to the appellant for interaction.

List after four weeks.

(JATINDER KAUR)  
P.S. to REGISTRAR

(MALEKAR NAGARAJ)  
COURT MASTER (NSH)